

E. No.32/20

New No.103/20

25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.12.2020.

**SHIRISH
AGGARWAL**

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SHIRISH
AGGARWAL
Date: 2020.07.25
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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
25.07.2020

E. No.33/20

New No.106/20

25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.12.2020.

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Date: 2020.07.25
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ARC-1, Central District
Tis Hazari Courts, Delhi
25.07.2020

E. No.34/20

New No.108/20

25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.12.2020.

**SHIRISH
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25.07.2020

E. No.38/20

New No.118/20

25.07.2020

File was not taken up on 28.03.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 02.12.2020.

**SHIRISH
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ARC-1, Central District
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25.07.2020

E. No.129/19
New No.682/19
25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

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Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 01.12.2020.

**SHIRISH
AGGARWAL**

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ARC-1, Central District
Tis Hazari Courts, Delhi
25.07.2020

E. No.128/19

New No.683/19

25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

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Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 01.12.2020.

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Date: 2020.07.25
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(Shirish Aggarwal)

ARC-1, Central District
Tis Hazari Courts, Delhi
25.07.2020

E. No.130/19

New No.685/19

25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

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Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 01.12.2020.

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25.07.2020

E. No.171/19
New No.807/19
25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

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Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 01.12.2020.

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25.07.2020

Ex. No.67/19

New No.2603/19

25.07.2020

File was not taken up on 01.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 25.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None for the decree holder.

None for the judgment debtor.

Mr. Pramod Pandey, Ld. Counsel for the objectors.

As no one is present on behalf of the decree holder, matter is adjourned for arguments on the objections under Order 21 Rule 99 r/w Section 151 and 144 of Code of Civil Procedure and on the application of the decree holder under Section 144 r/w Order 21 and Section 151 of Code of Civil Procedure, to 01.12.2020.

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25.07.2020

E. No.979/14

New No.77333/16

25.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 01.12.2020.

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Tis Hazari Courts, Delhi
25.07.2020

E. No.56/12

New No.79123/16

25.07.2020

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Present: None.

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**SHIRISH
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25.07.2020